

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER**

**:: ORDER ::**

S.No. Estt/2020/ 427

Dated : 27 November, 2020

On Account of administrative exigency following orders are being made :-

**I.**

**Ms. Soniya**, Presiding Officer, originally posted as Additional Civil Judge & Judicial Magistrate No.3, Bikaner has already been appointed as Civil Judge & Judicial Magistrate, Chhattargarh (Additional Charge) in pursuant to the order no. Estt. (RJS)/89/2020 Dated 26.11.2020 of Hon'ble Rajasthan High Court, Jodhpur. Above mentioned officer is permitted to avail services of Sh. Mukesh Kumar Suthar, Steno Grade-III, originally posted in the court of Addl. Civil Judge & Judicial Magistrate No.3, Bikaner during camp days to be held at Chhattargarh.

**II.**

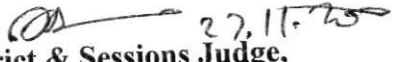
**Sh. Mukesh Kumar Suthar, Steno Grade-III**, originally posted in Addl. Civil Judge & Judicial Magistrate No.3, Bikaner. Who has been directed to perform Ist half in the court of Addl. Civil Judge & Judicial Magistrate No.3, Bikaner and Post lunch in the court of Civil Judge & Judicial Magistrate No.3, Bikaner. Above mentioned order is withdrawn with immediate effect.

**III.**

**Sh. Akbar Ali Chauhan, Steno Grade-III**, Presently posted in Special Judicial Magistrate (N.I. Act Cases) No.2, Bikaner. Who has been directed to perform Post Lunch in the Court of Special Judicial Magistrate (N.I. Act Cases) No.1, Bikaner. Above mentioned order is withdrawn with immediate effect and he is transferred and posted as Steno Grade-III in the court of Civil Judge & Judicial Magistrate No.3, Bikaner on the vacant post.

**Note:-**

1. Sh. Akbar Ali Chauhan, Steno Grade-III, is directed to handover the charge of his present post and concerned employees are directed to join their new assignment within 3 working days from the date of order positively.

  
District & Sessions Judge,  
Bikaner

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER**

S.No. 2616

Dated : 27.11.20

Copy forwarded to the following for information and necessary action :-

1. Addl. Civil Judge & Judicial Magistrate No.3, Bikaner
2. Civil Judge & Judicial Magistrate, Chhattargarh, Bikaner
3. Civil Judge & Judicial Magistrate No.3, Bikaner
4. Special Judicial Magistrate (N.I. Act Cases) No1/ No.2, Bikaner
5. Account Section, District & Sessions Court, Bikaner
- ✓ 6. System Officer with the direction to e-mail concerns.
7. Sr. Munsrim, District & Sessions Court, Bikaner
8. Personal file Sh. Mukesh Kumar Suthar/ Sh. Akbar Ali Chauhan

*27.11.20*  
**District & Sessions Judge,  
Bikaner**

*Solanki*